

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.294 of 1996

- 1.1. Renu Verma Wife of Sri Sudhir Kumar, Resident of C/o Sri S.N. Suman, Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.
- 1.2. Kanchan Verma Wife Sri Ashok Kumar Verma, C/o S.N. Suman, Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.
- 1.3. Archana Sinha Wife of Sri Vijay Kumar, Near Krishna Market, Gudari Bazar, P.S. Laheriasarai, Distt. Darbhanga.
- 1.4. Namarata Shrivastava Wife of Sri R.R. Shrivastava, Resident at P.S. Mithanpura, UCO Bank, Club Road, Town and Distt. Muzaffarpur.
- 1.5. Vijya Sharan Wife of Sri Sanjay Sharan, C/o S.N. Suman, Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.
- 1.6. Sidheshwar Nath Suman Son of Late Kusheshwar Nath Sinha, Resident of Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.

... .. Appellant/s

Versus

- 1.1. Prabhat Chandra Sinha Son of Late Vishwanath Prasad Sinha, Resident of Moti Jhil, (old Ejaze Lane), P.S. - Town and Dist. Muzaffarpur.
- 1.2. Arun Chandra Sinha Son of Late Vishwanath Prasad Sinha, Resident of Moti Jhil, (old Ejaze Lane), P.S. - Town and Dist. Muzaffarpur.
- 1.3. Kiran Sahay D/o late Vishwanath PRasad Sinha, Wife of Prof. Rajendra Nath Sahay, Quarter no. R 14/5, Harmu Colony, P.S. Argora, Town and Distt. Ranchi.
- 1.4. Rajani Prasad D/o Late Vishwanath Prasad Sinha, W/o Dr. Madan Prasad, C/o Dr. Birendra Prasad, At /P.O./P.S. - Araria, Distt. Purnia.
- 1.5. Arati @ Rani W/o Narendra Prasad, C/o Sri Brij Bihari Prasad, Dy. Controller, W and M, Vill. Dahiwa, Dist. Chapra.
2. Smt. Damyanti Sinha Wife of Kusheshwar Nath Sinha, Resident of Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.
3. Smt. Kundan Sinha Wife of Dr. Vishwanath Prasad Sinha, Resident of Mohalla - Moti Jhil, P.O. and P.S. - Muzaffarpur, Town and Dist. Muzaffarpur.

... .. Respondent/s

with

FIRST APPEAL No. 189 of 2003

SIDHESHWAR NATH SUMAN and ORS

... .. Appellant/s

Versus

PRABHAT CHANDRA SINHA and ORS



... .. Respondent/s

Appearance :

(In FIRST APPEAL No. 294 of 1996)

For the Appellant/s : None

For the Respondent/s : Mr. S.S. Dviwedi, Sr. Adv.
Mr.Ashok Kumar Sinha No.2

(In FIRST APPEAL No. 189 of 2003)

For the Appellant/s : None.

For the Respondent/s : Mr.Lala Sachindra Kumar, Adv.

CORAM: HONOURABLE MR. JUSTICE SOURENDRA PANDEY
ORAL ORDER

50 24-04-2026 Heard Mr. S.S. Dviwedi, learned Senior counsel, assisted by Mr. Ashok Kumar Sinha, No. 2 learned counsel for the respondents. However, none appears on behalf of the appellants.

2. The appeal was listed today for hearing of the Interlocutory Application (s) filed on behalf of the parties.

3. By way of last indulgence, list this case on 28.04.2026, under appropriate heading.

4. It is made clear that if nobody appears on behalf of the appellants on the said date, the Court will proceed to pass an order on its own merits on the said date.

(Sourendra Pandey, J)

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